

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination of Registrars of Civil Courts to attend the “Webinar on Duties and Responsibilities of Registrars of Civil Courts (R-12)” on 23rd August, 2020 at 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to direct all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi to nominate Registrars of Civil Courts of their Judgeships to attend the “**Webinar on Duties and Responsibilities of Registrars of Civil Courts (R-12)**” on **23rd August, 2020 at 10.30 A.M. to 1.30 P.M.**

You are, therefore, requested to nominate Registrar of your Judgeship and direct him to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

This is for your information and needful.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Dated, Ranchi, the 21.08.2020

Memo No. 2231/Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3389/JAJ dated 30.07.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


21/08/2020
Registrar (Administration)